GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 1216 TO BE ANSWERED ON 28th JULY, 2015

e-PDS

1216. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the Government is considering to scale up electronic models of Public Distribution System (e-PDS) in the country;

(b) if so, the details thereof indicating the names of the States where e-PDS has already been implemented or are proposed to be implemented;

(c) whether the Government has made any assessment about the improvement in efficiency achieved by adoption of e-PDS model; and

(d) if so, the details and the outcome thereof?

ANSWER

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a) & (b): With a view to modernise the system and plug leakages, the Government has initiated a Plan scheme on End-to-end Computerisation of TPDS Operations on cost sharing basis with States/UTs which would facilitate digitization of ration cards/beneficiary and other databases, computerization of supply-chain management, setting up of transparency portals and grievances redressal mechanism. Based on the reports received from States/UTs and NIC, the activity-wise progress in States/UTs is annexed. Action has also been initiated for implementation of Fair Price Shop (FPS) automation. Guidelines in this regard have been sent to all States/UTs in November, 2014. FPS automation involves, installation of Point of Sale (PoS) devices at FPS for authentication of beneficiaries, recording of sales to beneficiaries at the FPS; and uploading of transaction data in central server. Presently states namely Andhra Pradesh, Chhattisgarh, Gujarat, Jharkhand, Delhi and Karnataka etc. have been undertaking FPS automation partially by using PoS device.

(c) & (d): Since computerisation scheme has not been fully implemented by States/UTs, no specific assessment study has been conducted.

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ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 1216 DUE FOR ANSWER ON 28.07.2015 IN THE REPLY IN THE LOK SABHA.

Status of End-to-End Computerization of TPDS Operations

(as on 30.06.2015)

| S.N. | States/UTs | Ration Card Data Digitization * | Online Allocation | Supply- Chain Management | Transparency Portal | Online Grievance | Toll- Free Number |
|------|------------------------------|---------------------------------------|-------------------------------|--------------------------------|------------------------|--------------------------------|-------------------------|
| 1 | Andaman & Nicobar Islands | 100% | Partial (South Andaman) | In Progress | Yes | Yes | Yes |
| 2 | Andhra Pradesh | 100% | Implemented | 11 districts | Yes | Yes | Yes |
| 3 | Arunachal Pradesh | 76% | Few locations | - | Yes | - | Yes |
| 4 | Assam | 100% | Trial run in 4 districts | - | - | Trial run in 4 districts | Yes |
| 5 | Bihar | 100% | Implemented | Implemented | Yes | Yes | Yes |
| 6 | Chandigarh | 100% | Not operational | - | Yes | Yes | Yes |
| 7 | Chhattisgarh | 100% | Implemented | Implemented | Yes | Yes | Yes |
| 8 | Dadra and Nagar Haveli | 100% | - | - | Yes | - | Yes |
| 9 | Daman and Diu | 100% | - | - | Yes | - | - |
| 10 | Delhi | 100% | Implemented | Implemented | Yes | Yes | Yes |
| 11 | Goa | 96% | Implemented | Implemented | Yes | Yes | Yes |
| 12 | Gujarat | 100% | Implemented | In Progress | Yes | Yes | Yes |
| 13 | Haryana | 100% | Only 4 blocks | - | Yes | Yes | Yes |
| 14 | Himachal Pradesh | 100% | - | - | Yes | Yes | Yes |
| 15 | Jammu and Kashmir | 98% | In progress | | - | - | Yes |
| 16 | Jharkhand | 100% | 3 Districts | | Yes | Yes | - |
| 17 | Karnataka | 100% | Implemented | Implemented | Yes | - | Yes |
| 18 | Kerala | 100% | - | - | Yes | - | Yes |
| 19 | Lakshadweep | 100% | - | - | - | - | - |
| 20 | Madhya Pradesh | 100% | Implemented | In progress | Yes | Yes | Yes |
| 21 | Maharashtra | 100% | Implemented | 2 districts | Yes | Yes | Yes |
| 22 | Manipur | 92% | - | - | - | - | Yes |
| 23 | Meghalaya | - | - | - | Yes | Yes | Yes |
| 24 | Mizoram | 100% | In Progress | - | - | Yes | Yes |
| 25 | Nagaland | 73% | In Progress | - | Yes | - | Yes |
| 26 | Odisha | 96% | Implemented | Partially | Yes | Yes | Yes |
| 27 | Puducherry | 100% | 2 divisions | 2 divisions | Yes | Yes | - |
| 28 | Punjab | 79% | - | - | - | - | - |
| 29 | Rajasthan | 97% | - | - | - | Yes | Yes |
| 30 | Sikkim | 100% | - T 1 (1 | - T 1 (1 | Yes | - | Yes |
| 31 | Tamil Nadu | 100% | Implemented | Implemented | - | - | - |
| 32 | Telangana | 100% | Implemented | In progress | - | - | Yes |
| 33 | Tripura | 100% | - | - | - | - | - |
| 34 | Uttarakhand | 84% | - | - | Yes | - | - |
| 35 | Uttar Pradesh | 74% | - | - | Yes | Yes | Yes |
| 36 | West Bengal | 86% | Implemented | In progress | Yes | Yes | Yes |
| Comp | letion Status | 24 | 13 | 6 | 26 | 21 | 28 |

*Statement is prepared as per reports received from States/UTs and NIC from time to time.